

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 97(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
(Hon'ble President)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

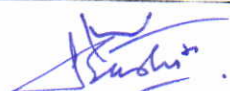

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

NAME OF THE COMPANY: Sidharth Nath Singh & Anr

V/s.


M/s. WSP Consultants India Ltd. & Ors.

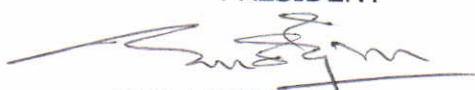
**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.**

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|-------------------|-------------|----------------|---|
| 1 | Mr. K. SASTRA | Adv | for Respondent |  |
| 2 | Mr. Kunal Dutta | Adv | | |
| 3 | Ms. Anshu Gupta | Adv | | |
| 3 | Mr. Rahul Chitnis | | for Petitioner |  |
| 4 | Mr. Vijay Kumar | | | |

Order

On a joint request made by the counsel for the parties, the hearing is adjourned to 09.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)